PUBLIC ANNOUNCEMENT
TO THE EQUITY SHAREHOLDERS OF
SEALORD CONTAINERS LIMITED

(Registered Office: Adani House, Near Mithakhali Six Roads, Navrangpura, Ahmedabad, India)

This Public Announcement ("Announcement") is being issued by Anand Rathi Securities Private Limited ("ARSPL"), the Manager to the Offer, on behalf of Aegis Logistics Limited ("ALL"/"Acquirer").

This Announcement is in continuation of, and should be read in conjunction with, the original Public Announcement dated March 06, 2006 ("PA") and the subsequent Corrigendum dated May 04, 2006 published in the Free Press Journal, Pratahkal, Prabhat and the Letter of Offer dated May 03, 2006 sent to the shareholders of Sealord Containers Limited.

The Offer formalities have been completed and the details are as under:

1.	Name and Address of the Target Company	Sealord Containers Limited Adani House, Near Mithakhali Six Roads, Navrangpura, Ahmedabad, India
2.	Name and Address of the Acquirer	Aegis Logistics Limited, 502, Skylon, GIDC, Char Rasta , Vapi -396 195, Gujarat, India
3.	Name of Manager to the offer	Anand Rathi Securities Private Limited
4.	Name of the Registrar to the offer	Sharepro Services (India) Pvt .Ltd.
5.	Offer Details a. Date of opening of the offer: b. Date of closure of the offer:	 May 10 , 2006 May 29 , 2006

6. Details of the Acquisition

Sr. No.	Item	Proposed in the Offer document		Actuals	
A	Offer price	Rs 10/- per share		Rs 10/- per share	
B	Share holding of acquirer (No & %) before MOU/P.A.	Nil		Nil	
C	Shares acquired by way of Agreement / MOU or market purchases (No & %)	6,87,500 Shares (55%)		9,33,099 Shares (74.65%)	
D	Shares acquired in the open offer (No & %)	2,50,000 Shares (20%)		4,401 Shares (0.35%)	
E	Size of the open offer (No of shares multiplied by offer price per share)	Rs.25,00,000		Rs.44,010	
F	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	Nil		Nil	
G	Post offer share holding of acquirer (No & %) (B+C+D+F)	9,37,500 Shares (75%)		9,37,500 Shares (75%)	
H	Pre & Post offer share holding of Public No. of shares Percentage	Pre offer 3,12,500 25%	Post offer 3,12,500 25%	Pre offer 3,12,500 25%	Post offer 3,12,500(*) 25%

(*) The shareholding of erstwhile promoters has been included in the public category pursuant to the proposed open offer.

7.	Status of the escrow account, whether released or not.	The escrow account had Rs. 25,00,000/-, being 100% of the consideration payable under the offer. Rs.44,510/- was transferred to the Special Account and balance was utilized for acquiring 2,45,699 shares as per the Share Purchase Agreement with the erstwhile promoters of the Target Company.
8.	Payment of interest, if any, to the shareholders along with the details thereof.	N.A
9.	Status of investor complaints received, if any.	No investor complaints have been received in respect of the offer

The Acquirer and the Board of Directors of the Acquirer accept full responsibility for the information contained in this Announcement. The Acquirer and the Board of Directors of the Acquirer shall be jointly and severally responsible for fulfilment of their obligations under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

This public announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of the Acquirer by:
Manager to the Offer

AnandRathi

Anand Rathi Securities Private Limited
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Phone Nos.: 022 22871366, Fax No.: 022 22835131
Contact Person: Ms.Akshata Tambe
E-mail: akshatatambe@rathi.com

Place: Mumbai
Date: June 12, 2006